

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Saturday, 3<sup>rd</sup> May, 2025:**

**I**

The Specially Constituted Division Bench comprising of the **Hon'ble Shri Justice Amit Borkar and the Hon'ble Shri Justice Somasekhar Sundaresan** will sit in **Court Room No. 09** from **10.00 a.m.** onwards and will take up the following matter, as per the board to be notified separately.

**ORIGINAL SIDE MATTER**

**Writ Petition No. 1152 of 2002**

NGO Alliance for Government and Renewal (NAGAR) & Ors

V/s

The State of Maharashtra & Ors.

Dated this the 28<sup>th</sup> day of April 2025.

By order,

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S. Bombay

Sd/-  
(A.H.Laddhad)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay